

STATEMENT ON TOURISM POLICY!

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI KHURSHED ALAM KHAN): I beg to lay on the Table a statement (Hindi and English versions) on the "Tourism Policy." [Placed in Library. See No. LT-5587/82].

ANNUAL REPORT OF CENTRAL BOARD OF IRRIGATION AND POWER, NEW DELHI FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES SHRIMATI RAM DULARI SINHA): On behalf of Shri Z. R. Ansari, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board of Irrigation and Power, New Delhi, for the year 1981-82 along with the Audited Accounts. [Placed in Library. See No. LT-5586/82].

NOTIFICATION UNDER INDIAN ELECTRICITY ACT., ASSAM ELECTRICITY DUTY (AMENDMENT) RULES, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 36 of the Indian Electricity Act, 1910: —

(i) The Indian Electricity (Amendment) Rules, 1982 published in Notification No. G.S.R. 735(E) in Gazette of India dated the 4th September, 1982 published in Notification No. G.S.R. 735(E) in Gazette of India dated the 4th September, 1982.

[Placed in Library See No. LT-5588/82.]

(2) A copy of the Assam Electricity Duty (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. FTX/143/79/47 in Assam Gazette dated the 6th October, 1982 under sub-section (3) of section 13 of the Assam Electricity Duty Act, 1964 read with Clause (c)(iv) of the Proclamation issued by the President on 19th March, 1982 in relation to the State of Assam.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (2) above.

[Placed in Library See No. LT-5589/82].

(4) A copy of the Accounts (Hindi and English versions) of the Assam State Electricity Board for the year 1977-78 under section 69 of the Electricity (Supply) Act, 1948 read with Clause (c) (iv) of the Proclamation issued by the President on 19th March, 1982 in relation to the State of Assam.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (4) above.

[Placed in Library. See No. LT-5590/82.]

(6) A copy of the Annual Financial Statement of the Assam State Electricity Board for the year 1982-83 under section 61 of the Electricity (Supply) Act, 1948 read with Clause (c) (iv) of the Proclamation issued by the President on 19th March, 1982 in relation to the State of Assam.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (6) above.

[Placed in Library. See No. LT-5591/82.]